

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.10.2021 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 640 of 2021	MRA Associates (India) Pvt. Ltd. Vs. Red Ford Capital Advisors Pvt. Ltd.	Vishal Ganda	

### **After the Above**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

### **For Orders**

2.	I.A. No. 2038 of 2021 in Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik Amarjit Singh Bedi	Akshay Ringe
----	--	--	-----------------------------------	--------------

### **For Hearing**

3.	Comp. App. (AT) No. 18 of 2021 <b>(PH)</b>	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari Dipen Chatterjee Rusha Mitra
----	---	---	------------------	--

### **Above the Above**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

4.	I.A. No. 909 of 2020 in Comp. App. (AT) (Ins) No. 35 of 2020	Asstt. Commissioner of Income Tax Circle – 27(1) Vs. Uttam Strips Ltd.	Lakshmi Gurung	Jasveen Kaur (R1-2) Ankur Mittal Meera Murali
----	--	--	----------------	---

5.	Comp. App. (AT) (Ins) No. 813 of 2021	Jumbo Paper Products Vs. Hansraj Agrofresh Pvt. Ltd.	Charu Sachdev	
----	---	--	---------------	--

**For Admission (Fresh Cases)**

6.	Comp. App. (AT) (Ins) No. 713 of 2021	Indian Overseas Bank Vs. Renault Developers Pvt. Ltd.	Ramesh Chandra Prusti	
7.	Comp. App. (AT) (Ins) No. 807 of 2021	Sudip Dutta @ Sudip Bijoy Dutta Vs. State Bank of India	Kumar Anurag Singh	Ashwini Kr. Singh Joydip Mukherjee
8.	Comp. App. (AT) (Ins) No. 817 of 2021	Kiran Shah RP for KSL and Industries Ltd. Vs. Enforcement Directorate, Kolkata	Prachi	
9.	Comp. App. (AT) (Ins) No. 846 of 2021	Shailendra Singh, Resolution Professional of Rosewood Trexim Pvt. Ltd. Vs. --	Perna Robin	
10.	Comp. App. (AT) (Ins) No. 847 of 2021	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.	D. Rajeshwar Rao	
11.	Comp. App. (AT) (Ins) No. 848 of 2021	Baltic Amber Industries Pvt. Ltd. Vs. Alok Kumar Agarwal (Liquidator of the Corporate Debtor)	Aakarshan Sahay	
12.	Comp. App. (AT) (Ins) No. 849 of 2021	SICOM Ltd. & Anr. Vs. Kitply Industries Ltd. & Ors.	Stuti Sharma	
13.	Comp. App. (AT) (Ins) No. 850 of 2021	IDBI Bank Ltd. Vs. Chandra Prakash Jain Resolution Professional of Sintex Prefab & Infra Ltd.	Aastha Mehta	
14.	Comp. App. (AT) (Ins) No. 864 of 2021	Rajkumar Dhamdhare Vs. ASK Energy Solutions Pvt. Ltd. & Ors.	Rakesh K. Sharma	

**For Admission (After Notice)**

15.	Comp. App. (AT) (Ins) No. 684 of 2021	Standard Surfa Chem India Pvt. Ltd. Vs. Kishore Gopal Somani	Goutham Shivshankar	Anju Bhushan Gupta Aditya Goel
16.	Comp. App. (AT) No. 84 of 2021	Ramesh B. Desai Vs. Sayaji Industries Ltd. & Ors.	Heena George	Anushree Kapadia Devang Nanavati Sandeep Singhi Anvi Majumdar-R1

**For Hearing**

17.	Comp. App. (AT) (Ins) No. 220 of 2021	Intec Capital Ltd. Vs. Arvind Gaudana IRP Vrundavan Ceramic Pvt. Ltd.	Rajat Katyal	Aastha Mehta-RP
18.	Comp. App. (AT) (Ins) No. 414 of 2021	Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors.	Shubhabrata Chakraborti	Aishani Das Rishabh Jalsani-R1 Saloni Thakker-R2 Nilang Desai-R3 Nishi Bhankharia-R4 & R5
19.	Comp. App. (AT) (Ins) No. 06 of 2021	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair-R1 Shubham Paliwal Nikhil Verma-R2
20.	Comp. App. (AT) (Ins) No. 353 of 2021	Vijay Kumar Singh Vs. Sandeep Kumar Bhatt & Ors.	Gautam Singhal	Sandeep Kr. Bhatt- R1 Ashish Rana-R3
21.	Comp. App. (AT) (Ins) No. 361 of 2021	TDH Reality LLP Vs. DHFL Investment Ltd. & Ors.	Monish Ponda	Ekta Bhasin Avina Karnad-R1 Sonali Jai-R2 Raunak Dhillon-R3 Sanjay Baja-R6 Rohit Gandhi-R7&8 Ashish Bhan
22.	Comp. App. (AT) (Ins) No. 559 of 2021	Committee of Creditors Through Ashish Kumar Srivastava Vs. Sanjay Gupta  <b>With</b>	Aditya Nayyar	Nipun Gautam-IRP
23.	Comp. App. (AT) (Ins) No. 653 of 2021	Sanjay Gupta Vs. Committee of Creditors, Through Ashish Kumar Srivastava	Nipun Gautam	Dhruv Gupta Aditya Nayyar

24.	Comp. App. (AT) (Ins) No. 676 of 2021	Sudhir Kumar Goel Vs. Shashi Oils and Fats Pvt. Ltd. & Ors.	Pradeep kr. Yadav	Milan Negi-R1 Abhishek Anand-R2
25.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal Rajshekhhar Rao

**For Directions - to Settle Date**

26.	I.A. No. 1511 of 2021 in Comp. App. (AT) (Ins) No. 314 of 2021	Aditya Daftary & Ors. Vs. Mirador Constructions Pvt. Ltd. & Ors.  <b>With</b>	Srijan Sinha	Abhay S. Undal
27.	Comp. App. (AT) (Ins) No. 395 of 2021	Sujata Shekhar Shah & Ors. Vs. Mirador Construction Pvt. Ltd.	Juris Corp	Dilip Annasaheb-R1
28.	Comp. App. (AT) (Ins) No. 797 of 2021	Sunil Shukla Vs. Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Ameey Hadale	
29.	Comp. App. (AT) No. 47 of 2021	AVS Enterprises Pvt. Ltd. Vs. Registrar of Companies, Delhi & Anr.	Prateek Kedawat	Kunal Sharma-R2 Zehra Khan Shreya Chowdhary Gopal Singh-CoC
30.	Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	Harpreet Singh	Aman Baroka Sagardeep Rathi-R2, R3 & R4 Vaibhav Arora-R4
31.	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b>	Vishal Gehrana	Anushree Kapadia Gaurav Mathur-R1 Ashim Sood-R2
32.	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	Anushree Kapadia Gaurav Mathur Sandeep Singhi-R1 Ruby Singh Ahuja-R2
33.	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Arti Singh Avik Mukherjee-R2 Aakashdeep S Ruda Rishav Banerjee

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

<b>34.</b>	Comp. App. (AT) (Ins) No. 832 of 2020 <b>(PH)</b>	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhuri and Ors.  <b>With</b>	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
<b>35.</b>	Comp. App. (AT) (Ins) No. 846 of 2020 <b>(PH)</b>	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**